

HIGH COURT OF TRIPURA

AGARTALA

No. F.40 (1)-HCT/JudI/ROSTER/2023/1530

14th February, 2023

N O T I F I C A T I O N

As desired by his Lordship Hon'ble the Chief Justice (Acting), the following roster for functioning of High Court Benches on **15.02.2023 (Wednesday)** is prepared and published for general information.

<u>Division Bench</u>	
Division Bench (Court No.1) Wednesday At 10.30 AM	Mr. Justice T. Amarnath Goud Hon'ble the Chief Justice (Acting), High Court of Tripura & Mr. Justice Arindam Lodh Hon'ble the Judge, High Court of Tripura Will take up Writ Appeals (service matters); RFA; WP(C)(HC); WP(C) (CAT); WP(C) (non-tax matters).

After the conclusion of **Swearing-in-ceremony** of Mr. Justice Jaswant Singh, Judge, High Court of Orissa as **Hon'ble the Chief Justice**, High Court of Tripura.

<u>Division Bench</u>	
Division Bench (Court No.1) Wednesday At 12.45 PM	Mr. Justice Jaswant Singh Hon'ble the Chief Justice, High Court of Tripura & Mr. Justice Arindam Lodh Hon'ble the Judge, High Court of Tripura Will take up Division Bench matters which are not to be placed before Hon'ble Mr. Justice T. Amarnath Goud.

<u>Single Bench</u>	
Single Bench (Court No.2) Wednesday At 1.30 PM	Mr. Justice T. Amarnath Goud Hon'ble the Judge, High Court of Tripura Will take up MAC Appeal; Arbitration Petition; LA Appeal; Civil Revision Petition (CRP); RFA; FA; FAO; MFA; MFA (FA); MFA (EC); SAO; Test Case; Tr.P(C).

Note: Assigning of case(s) to a particular bench shall follow the existing norms/order(s) of High Court of Tripura.

This is issued in supersession of all earlier Notifications.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No. F.40 (1)-HCT/JudI/ROSTER/2023/1531-1556

14th February, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
03. The Private Secretary–I attached with the Registrar General, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
09. The Secretary, Tripura Bar Association, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;

13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst/ the Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala;
25. Notice Board of the Court-house; and
26. Order File.

REGISTRAR (JUDICIAL)